

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-267(PB)/2017

IN THE MATTER OF:

Gac Logistics Pvt. Ltd.

.....Petitioner

v.

AI Nafees Proteins Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 9 of the IBC, 2016

Order delivered on 08.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Ms. Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s):

Mr. K. Datta, Ms. Prachi J., Advocates

For the Respondent(s) :

Mr. Harsh Khanna, Mr. Vivek Jain,
Mr. Amit Tanwar, Advocates

ORDER

Learned Counsel for the respondent requests for permission to inspect the documents given in the sealed cover. The Registry is directed to open the seal cover and allow inspection of the documents alongwith the assistance of any other professional.

Any document/affidavit after inspection may be filed in the Registry before the next date of hearing with a copy in advance to the Counsel opposite.

List for arguments on 16th November, 2017.

Sd. —
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd. —
(DEEPA KRISHAN)
(MEMBER TECHNICAL)